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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1) M/s. G. Sivashankaran.
G. Akila

Counsel to Petitioner:



2) ~~Ran~~ S.V. RAMAKRISHNA
G.V. MOHAN KUMAR

Counsel for Respondent No 2

G.V. Mohan

ORDER

Counsels for both the parties are present. Counsel for R2 prayed for time to make compliance with the statutory requirements. At request, time is enlarged. Put up on 25.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk